

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ablaze Info Solutions Private Limited Date of Commencement of Liquidation: 18-01-2021; List of Stakeholders as on Date: 22-12-2021; Name of IP: Mr. Rajiv Bhatnagar; Process Number: 1; Last 5 digit of registration number: 10160

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	6	39375771	6	39375771	0	0	0	NA
2	Liquidation costs incurred till date	1	25876	1	25876	0			NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	70303731	1	18520917	0	0	51782814	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3415	8071714880	0	0	0	0	8071714880	Annexure 9
Total		3424	8181420258	8	57922564	0	0	8123497694	